

**GOVERNMENT OF INDIA
ENVIRONMENT, FORESTS AND CLIMATE CHANGE
LOK SABHA**

UNSTARRED QUESTION NO:2981
ANSWERED ON:30.07.2014
VEHICULAR POLLUTION
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Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) the existing policy/programmes which regulate/monitor ambient air quality and abatement of pollution at various locations across the country;
- (b) whether the Government has introduced Bharat Stage IV emission standards for bringing pollution under control;
- (c) if so, the details thereof including the details of emission norms/standards set for all categories vehicles along with the names of the cities where the said norms/ standards have been implemented;
- (d) whether the Government proposes to bring the right fiscal policy on fuel to check pollution and improve the quality of air across the country and if so, the details thereof; and
- (e) whether the Government also proposes to promote e-rickshaws in Delhi and other metro cities to check pollution and if so, the details thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FORESTS AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR):

(a) The Ministry of Environment, Forests and Climate Change (MoEF&CC) is implementing policies, schemes and programmes for abatement of pollution. The Policy Statement for Abatement of Pollution, 1992, Strategy and Policy Statement on Environment and Development, 1992 and the National Environment Policy, 2006 lay emphasis on pollution prevention and control. Ambient air quality is regularly monitored at 573 locations in 240 cities, towns and industrial areas in 27 States and 5 Union Territories under National Air Monitoring Programme by the Central Pollution Control Board in association with concerned State Pollution Control Board/ Pollution Control Committees.

(b)to(d) The BS-IV emission standards has been notified in April, 2010 and presently BS-IV standards are implemented in 33 cities. The list of cities, where Bharat Stage IV is being implemented are given in Annexure. In other parts of the country, Bharat Stage-III emission norms are applicable. Emission norms are decided taking into account the quality of fuel made available by Oil companies and other relevant factors. The emission standards for new as well as in-use vehicles are notified by Ministry of Road Transport & Highways (MORTH) under Central Motor Vehicle Rules, 1989.

(e) The Government is promoting environmentally sustainable transport which inter alia include electric vehicles, e-rickshaws, hybrid cars etc to prevent pollution and its impact on environment and human health. In this regard, the MORTH is reviewing the definition of 'Motor Vehicle' in sub section 28 of Section 2 of the Motor Vehicles Act, 1988.